

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. (IB)-377(MB)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.03.2018

NAME OF THE PARTIES: Gammon India Ltd
Vs
Neelkanth Mansions and Infrastructure Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

TCP (IB)-377(MB)/2017

At request of the parties, list this matter on 28.3.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)